

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1687 OF 1998

New Delhi, dated this the 2nd September, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

S/Shri

1. Jagat Singh
S/o Shri Chetan
R/o C-1/113, Nand Nagri,
Shahdara, Delhi.

2. Ferechand,
S/o Shri Chetan,
R/o C-1/113, Nand Nagri,
Shahdara, Delhi.

..... APPLICANTS

(By Advocate: Shri U.S. Srivastava)

Versus

1. Union of India through
Ministry of Defence, South Block,
New Delhi.

2. Engineer in Chief Branch (E-2 Coord),
Army Hqrs., Kashir House,
Rajaji Marg,
New Delhi.

3. The Chief Engineer,
Delhi Zone, MES Hqrs.
Delhi Cantt
110010.

..... RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants seek direction to Respondents to consider their case for reengagement as casual labourers in preference to juniors and outsiders and thereafter for regularisation.

2. Applicants' counsel Shri Srivastava states that applicants' representation dated 28.2.98 still remains undisposed of by respondents.

(3)

3. If so, this OA is disposed of with a direction to respondents to dispose of applicants' aforesaid representation dated 28.2.98 in accordance with rules and instructions under intimation to applicants within two months from the date of receipt of a copy of this order.

4. In this connection Shri Srivastava further avers that applicants were earlier engaged by respondents having been sponsored through Employment Exchange, and were subsequently disengaged, but respondents are now insisting upon their being sponsored through Employment Exchange again before considering their case for reengagement.

5. If these averments are correct, respondents should not insist upon applicants being sponsored through Employment Exchange once again before considering their cases for reengagement as Casual Labourers, in view of a catena of judgments on this point. After engagement applicants may work out their rights for grant of regularisation in accordance with rules and instructions on the subject.

7. This OA is disposed of accordingly. No costs.

Arjungi
(S. R. ADIGE)
VICE CHAIRMAN (A).

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